

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM

To

[ADJUDICATION ORDER Ref No.: Order/JS/DP/2025-26/32203]

1. Whereas, an Adjudication Order No. Order/JS/DP/2025-26/32203 (hereinafter referred to as '**order**') dated March 11, 2026, has been passed against Mr. Amit Kumar Singhl in the matter of Blue Coast Hotels Limited.
2. And whereas at page 17 in the aforesaid order, an inadvertent typographical error has occurred with respect to the Order date which is mentioned as March 11, 2025. In order to rectify the same, it is hereby clarified that the Order date shall be read as "March 11, 2026" at page 17.
3. The Adjudication Order bearing Ref. No. Order/JS/DP/2025-26/32203 shall always be read with this 'Corrigendum' and other contents of the Order shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticee in the aforesaid order and also to SEBI.

Date: May 27, 2026

Place: Mumbai

JAI SEBASTIAN
ADJUDICATING OFFICER